

5

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.685/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

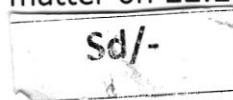
NAME OF THE PARTIES: Harmoni Alloys
V/s.
Teksons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	Adv. Priya Patil I/b Adv. S. N. Deshmukh	Respondent	

ORDER
TCP No. 685/I&BP/CLB/MB/MAH/2017

Respondent side Counsel is present. Petitioner side arguing Counsel
is not available owing to personal inconvenience, at their request, list this
matter on 22.2.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)